BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P.No.141/KB/2017 CP.835/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name	of the Company	Nezone Traders Pvt.Ltd	•	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, ADV. ] For Petitionery Delys, Adu. 2. MR. DIBANATH DEY, ADV. ] For Petitionery 08/11/2017. 3. MR. J. PATNAIK, P.C.S.

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 20/12/2017.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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